Manipuri Youths in Pakistan

4598. M. MEGHACHANDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have verified the news that some Manipuri youths have crossed into Pakistan for receiving training in the use of arms;

(b) if so, the number of youths and the authenticity of the report; and

(c) the reason and purpose of their going over to Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). Some Manipuri youths who were instigated by subversive and extremist elements were reported to have gone to Pakistan to get assistance for organising subversive activities in Manipur. Some of them were arrested on their return from Pakistan.

केन्द्रीय सरकार लिपिक संघ को मान्यता

4599. श्री ओंकार लाल बेरवा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार लिपिक संघ को पुन: मान्यता देने की सरकार से मांग की गई है ;

(ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ; और

(ग) उक्त मांग को पूरा करने की शर्तें क्या हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्याचरण शुक्ल) : (क) से (ग) : केन्द्रीय सरकार लिपिक संघ के नाम से कोई संस्था नहीं है। केन्द्रीय सरकार लिपिक यूनियन के संबंध में, कर्मचारियों के दो अलग वर्गों से मान्यता के लिए दो दावे प्राप्त हुए हैं। दोनों वर्गों ने यूनियन के पदाधिकारी होने का दावा किया है। इन प्रतिद्वन्द्वी दावों की जांच की जा रही है।

Disrespect to National Flag by J and K People at the end of Film Shows

4600. SHRI B. K. DASHCHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the mandatory displaying of the National Flag after showing a film in a cinema house is observed in Jammu and Kashmir,

(b) whether the people of Jammu and Kashmir show any disrespect to the National Flag of India and if so, what action has been taken by the Government in this respect; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) Enquiries have been made on this point from the State Government from time to time and Government of India have been informed that the National Anthem is played in cinema houses in the State. The National Flag is also shown while the National Anthem is being played.

(b) and (c). No report about disrespect to the National Flag of India by the people of Jammu and Kashmir has been received.

संसदीय कार्य प्रणाली तथा चुनाव पद्धति में सुधारों के बारे में सुझाव देने हेतु स्वतंत्र आयोग की नियुक्ति

4601. श्री रघुवीर सिंह शास्त्री :
श्री श्रीचन्द गोयल :

क्या संसद कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सितम्बर, 1969 में हुए अखिल भारतीय सचेतक सम्मेलन में संसदीय कार्यप्रणाली तथा चुनाव पद्धति में सुधारों के बारे में सुझाव हेतु एक स्वतंत्र आयोग की नियुक्ति की मांग की गई थी ;

(ख) यदि हां, तो क्या सरकार ने इस मांग पर विचार कर लिया है ; और

(ग) इस बारे में क्या निर्णय किया गया है ?